

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL HELD ON 19.01.2021
at 02.15 P.M. THROUGH VIDEO CONFERENCING.

PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL

APPLICATION NUMBER : IA/299/2020
PETITION NUMBER : TCP/95/IB/2018
NAME OF THE PETITIONER(S) : Regional Director (Surana Industries)
NAME OF THE RESPONDENT(S) : Ramakrishnan Sadasivan & 3 OTHERS
UNDER SECTION : 60 (5) of IBC 2016

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**PRESENT : SHRI R. VARADHARAJAN MEMBER – JUDICIAL
SHRI ANIL KUMAR B. MEMBER - TECHNICAL**

APPLICATION NUMBER : MA/826/2019

PETITION NUMBER : TCP/95/IB/2017

NAME OF THE PETITIONER(S) : Ramakrishnan Sadasivan Liquidator (Surana Industries Ltd)

NAME OF THE RESPONDENT(S) : Dineshchand Surana & 13 others

UNDER SECTION : Sec 60(5) of IBC

IA/299/2020 IN TCP/95/IB/2018 29

MA/826/2019 IN TCP/95/IB/2017 32

COMMON ORDER

Ld. Central Government Standing Counsel

Mr. K.Ramanamoorthy for the Applicant is present through Video Conferencing Platform and seeks for an adjournment.

At request, the matters are adjourned to **29.01.2021**.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

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-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

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